

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 08-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 592/2013 (SUMMONS) IA/1/2013		Kanickya Raj Vs Joseph Shamanna	B.Chandrashekar
2	O.S. 1419/2013 (SUMMONS) IA/1/2013 IA/2/2013		Chinnu Singh K M Vs Munishamappa	Srinivas
3	O.S. 23/2014 (SUMMONS) IA/1/2014 IA/2/2014		Chinnappa Vs Renjini	K. Rajendra Prasad
4	O.S. 1375/2014 (SUMMONS) IA/1/2014		Sumithra Vs Narayanappa C	Vijaya Kumar S
5	O.S. 2102/2014 (SUMMONS) IA/1/2014		Vishwesh R V Vs Bhagya G	Veena H
6	O.S. 463/2019 (SUMMONS) IA/1/2019		Jayalaxmamma Rep. by GPA Holder Narasegowda Vs Shamanna R V	G Chandrashekharaiiah
7	O.S. 753/2019 (SUMMONS) IA/1/2019		Rathnamma Vs Chandramma	B S G
<u>12:00 P.M - 1:00 P.M</u>				
8	O.S. 1630/2015 (SUMMONS) IA/1/2015		Sumangala Vs Shivananjappa	G Jairaj
9	O.S. 155/2018 (SUMMONS) IA/1/2018 IA/2/2018		Kum. Pavani, Rep. by Krishna Prasad S Vs Thimmegowda	K R Ramesh
10	O.S. 678/2018 (SUMMONS) IA/1/2018		Sudhakar B C Vs Chikka Munishamappa	M V Chandra Shekar Reddy
11	O.S. 1344/2018 (SUMMONS) IA/1/2018 IA/2/2018		PRATAP D GHORPADE Vs INDRAJEET D GHORPADE	Ajay J N
12	Misc 73/2012 (ARGUMENTS.) IA/1/2012		RUDRASWAMY Vs T.Shama Reddy	K.S.Venkataramana

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13	O.S. 157/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014		Somashekar Vs Rama Murthy G	Chetahan Kumar H
ARGUMENTS				
14	O.S. 1340/2017 (ARGUMENTS.) IA/1/2017		Narasimha Rao P Vs Rajesh N	
3:00 P.M - 4:00 P.M				
HEARING ON IA				
15	EX 63/2018 (SUMMONS)		Mohan Krishna R Vs Geethamma	Manjunatha H A
16	P and SC 3/2019 (SUMMONS)		Paramashivaiah M Vs NIL	M Ashwath Narayana Reddy
CROSS EXAMINATION OF PW				
17	O.S. 622/2014 (EVIDENCE.) IA/1/2014		Sridhar G Vs Lokesh B S	P Suresh
PLNTF EVIDENCE				
18	O.S. 1354/2013 (EVIDENCE.) IA/1/2013		Geetha Bai Vs Shobha Rani	Amr babu
Cases listed below are adjourned due to Covid 19				
NOTICES				
19	O.S. 139/2015 (SUMMONS) IA/1/2015	01-12-2020	Anasuya A Vs Lakshamma	H K
OBECTION				
20	O.S. 1774/2014 (SUMMONS) IA/1/2014	01-12-2020	Chandramma Vs Nagaraju N	K G S
OBJECTION ON IA				
21	O.S. 606/2014 (SUMMONS) IA/1/2014	01-12-2020	Thaniyamma Vs Sigamani	
STEPS				
22	O.S. 2128/2014 (SUMMONS) IA/1/2014	01-12-2020	Asha Vs Mariyam	SRINIVAS
23	O.S. 45/2015 (SUMMONS) IA/1/2015 IA/2/2015	01-12-2020	Srikanth N Vs Nandish Reddy	
AWAIT SUMMON/NOTICE				

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24	R.A. 100/2015 (SUMMONS) IA/1/2015	11-12-2020	Chinagiriappa T Vs Marappa	H M S
OBECTION				
25	O.S. 831/2015 (SUMMONS)	11-12-2020	Anjanappa S M Vs Devaraja	K.G. RAMAKRISHNAIAH
26	O.S. 1104/2015 (SUMMONS) IA/1/2015	11-12-2020	Susheelamma Vs Venkatasamma	N K Muniraju
27	O.S. 761/2018 (SUMMONS)	11-12-2020	Savitha Vs Krishnappa A	P.S
WRITTEN STATEMENT				
28	O.S. 42/2019 (SUMMONS) IA/1/2019	11-12-2020	Lakshminarayana C Vs Venkatalakshamma	Vinay S
29	O.S. 1072/2015 (EVIDENCE.) IA/1/2015	11-12-2020	Kavya Vs Krishnappa	B.C.SRIRAMA REDDY
CROSS EXAMINATION OF PW				
30	O.S. 1089/2014 (EVIDENCE.) IA/1/2014	11-12-2020	Marakka Vs Karagappa R K	S K Srinivas
31	O.S. 1292/2017 (EVIDENCE.) IA/1/2017	11-12-2020	Ashok Reddy N Vs Narayanawamy M K	Manjunath Reddy
FURTHER EVIDENCE FOR PLNTF				
32	O.S. 458/2019 (EVIDENCE.) IA/1/2019	11-12-2020	Srinivas R Vs Elengovan S	C V Annaiah
PLNTF EVIDENCE				
33	O.S. 198/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	11-12-2020	Jayaraj C Vs Surendra Singh B	A.N.JAGANNATHA REDDY
34	O.S. 1014/2015 (EVIDENCE.) IA/1/2015	11-12-2020	Bhagyamma Vs Pillamma	N. RAMESH
35	Misc 212/2018 (EVIDENCE.)	11-12-2020	M/S JAMNALAL BAJA SEVA TRUST REPTD BY ITS ATTORNEY HOLDER COLONEL BALA KUMAR NAIR Vs LALITHA NAGARAJ	N S B
FUTHER CHIEF OF pw				

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36	O.S. 751/2015 (EVIDENCE.) IA/1/2015	11-12-2020	Lakshmaiah Vs Yallamma	S.G.ANANDA CHAKRAVARTHI
37	M.C. 159/2018 (EVIDENCE.)	11-12-2020	Kalavathi Vs Beerappa S K	Chandra Naik T
38	M.C. 206/2018 (EVIDENCE.) IA/1/2018	11-12-2020	PALLAVI MANAGULI SURYAKANT Vs ANAND MELLAM	FRONTIER LEGAL
39	O.S. 120/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-12-2020	Girish Kumar Vs Malamma	Rathnappa B R
40	O.S. 412/2019 (SUMMONS) IA/1/2019	15-12-2020	Munirathnamma Vs Muniyallamma	S A
AMENDMENT				
41	O.S. 870/2019 (SUMMONS) IA/1/2019	15-12-2020	Bachanna A Vs Kanthamma M P	K S C
OBECTION				
42	Misc 15/2019 (SUMMONS) IA/1/2019	15-12-2020	HANUMANTHARAJU Vs SMT MALLAMMA SINCE DEAD BY MUNIYAPPA	SURESH L
PAPER PUBLICATION				
43	EX 24/2019 (SUMMONS) IA/1/2019	15-12-2020	Ramachandra Vs Reena Corera	T Prakash
STEPS				
44	O.S. 187/2019 (SUMMONS) IA/1/2019	15-12-2020	Narayanamma Vs Channappa	U Shivakumar
SUMMONS				
45	O.S. 403/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-12-2020	Padma R T Vs Shivanna M	Prakash V
AWAIT SUMMON/NOTICE				
46	M.C. 196/2019 (SUMMONS)	17-12-2020	Salvaraj Vs Mary Franciessa Rani	Freddy Charles R K
47	O.S. 1495/2019 (SUMMONS) IA/1/2019	17-12-2020	Muniyamma Vs Jayaramaiah	D A Shiva Kumar
STEPS				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
48	O.S. 1282/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-12-2020	Naveen Kumar H Vs Govindaraju B	Likith R
49	O.S. 1435/2019 (SUMMONS)	17-12-2020	Sulochana Vs The Bangalore Mico Shramajeevi Karmikara Gruha Nirmanah Sahakara Sangha Niyamitha Rep. by Secretary	G L V
50	ECA 4/2015 (NOTICE)	17-12-2020	Kiran Kumar T D Vs Sandar Components Unit 1 Technology Ltd.	Sharath S Gowda

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<u>11:00 A.M - 12:00 P.M</u>				
1	R.A. 118/2019 (NOTICE)		Shalini Vs Kempamma	K Shivanna
AWAIT SUMMON/NOTICE				
2	O.S. 743/2020 (NOTICE) IA/1/2020 IA/2/2020		DIVYA R Vs RAMACHANDRAPPA	LAW ASS
3	O.S. 1478/2005 (HEARING)		THIMMARASAPPA Vs MARIYAPPA	PRABHAKAR V 1 TO 9 HMS
4	O.S. 2284/2007 (HEARING) IA/1/2007		LAKSHMAMMA Vs DODDA RANGAPPA	
5	O.S. 1244/2013 (HEARING) IA/1/2013		Venkatamma Vs Hanumakka	
6	O.S. 128/2018 (ISSUES.)		Nanjundappa Vs Muniyamma	B K G Raju
7	O.S. 667/2019 (EVIDENCE.) IA/1/2019		Hyderr Sabi Vs Govardhan Rao S	Shashikumar R
8	O.S. 668/2019 (EVIDENCE.) IA/1/2019		Noor Jan Vs Govardhan Rao S	Shashikumar R
9	O.S. 1743/2005 (ARGUMENTS.) IA/1/2005		K NAGARAJ Vs SREENIVASA	M RAMA MOHAN MRM
10	O.S. 787/2009 (ARGUMENTS.)		K L SRINIVAS Vs K NAGARAJ	MYLARAIAH ASSOCIATES. MRM
11	R.A. 51/2015 (ARGUMENTS.)		Naryanappa Vs Laghumamma	M.V. CHANDRASHEKARA REDDY
12	O.S. 460/2017 (ARGUMENTS.)		UCO BANK, Rep. by its Manager Vineetha Kumari Vs Bharath Kumar K	K R P
13	Misc 193/2018 (ARGUMENTS.)		MURALIDHAR K N Vs SRIRANGAMMA K M	K V Venkatesh
FURTHER ARGUMENTS				
14	O.S. 619/2017 (ARGUMENTS.) IA/1/2017		Ashwatha Reddy Vs Ramakrishna Reddy	K Varaprasad

3:00 P.M - 4:00 P.M

NOTICES

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15	Misc 30/2018 (SUMMONS)		Gopalakrishna M B Vs Jayamma B C	Mamatha M
16	O.S. 1667/2019 (SUMMONS) IA/1/2019		Neelamma Vs Venkatesh T	Prakash Murthy S K
OBECTION				
17	M.C. 202/2019 (SUMMONS)		Manjunath G Vs Geetha H K	Pathre Law Associates
STEPS				
18	O.S. 659/2005 (SUMMONS) IA/1/2005		YASHODAMMA Vs SURESH	M.NAGESH 1 TO 5 NN
19	EX 57/2015 (SUMMONS)		Jayachandra Reddy P Vs Hanumanthappa P	B Siddeshwara
20	O.S. 1247/2017 (SUMMONS) IA/1/2017		Venkatesh G Vs Booragappa	M L Gowda
21	O.S. 652/2018 (SUMMONS) IA/1/2018		Muddappa N M Vs Mahesh S	J Prakash
22	O.S. 1438/2018 (SUMMONS) IA/1/2018		Anjinappa Vs Chandrashekar Yadav	S Chennarayana Reddy
23	O.S. 342/2019 (SUMMONS)		JAI SRINIVASACHAR Vs ASHA MUKUNDA	K.L. SUJAYA
24	FDP 14/2019 (SUMMONS)		Sulochana K B, Since dead by her LRs, 1 (a) Subbanna Vs Madan Kumar K B	A Shivanna
25	O.S. 1802/2019 (SUMMONS) IA/1/2019		Rangamma Vs Lakshminarayana	K R Sathish
WRITTEN STATEMENT				
26	O.S. 1610/2015 (SUMMONS) IA/1/2015		Venkatesh Vs Subbayya S	H.M. ANANDA KUMAR
27	O.S. 1056/2019 (SUMMONS) IA/1/2019 IA/2/2019		Kumara Vs Lakshmana	SHIVARAJA.M
28	O.S. 1531/2019 (SUMMONS) IA/1/2019		Doddanna T K Vs Seethappa R	Chithappa
29	O.S. 1598/2019 (APPEARANCE OF PARTY)		Malini K Vs Muniyappa	Vinaykumar Ravoor

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30	O.S. 978/2020 (ORDERS.) IA/1/2020		RAMAKRISHNAPPA Vs ANJINAPPA	MS NANDEESH
Cases listed below are adjourned due to Covid 19				
31	O.S. 2103/2007 (SUMMONS) IA/1/2007	08-01-2021	SRINIVAS Vs SAMPANGIRAMIAH	L KRISHNA REDDY BRR FOR D1 TO 3 AND 12 TO 15
32	O.S. 1403/2015 (SUMMONS) IA/1/2015	08-01-2021	Subbamma Vs Brahmachari	RAJENDRA PRASAD
33	EX 58/2015 (SUMMONS)	08-01-2021	Jayachandra Reddy P Vs Hanumanthappa P	B Siddeshwara
34	Misc 95/2017 (SUMMONS)	08-01-2021	Kempaiah Vs Nanjamma	P R D
35	O.S. 1371/2017 (SUMMONS) IA/1/2017 IA/2/2017	08-01-2021	Sunischal Reddy K Vs Nagaraju A C	A Madhusudhan
36	O.S. 86/2018 (SUMMONS) IA/1/2018	08-01-2021	Parvathamma Vs Manchamma	R Kumar
37	O.S. 1123/2018 (SUMMONS) IA/1/2018	08-01-2021	Disha Nihalani Vs Sharukh Janaki Siddiqui	C P Sanjeev
38	O.S. 1192/2018 (SUMMONS) IA/1/2018	08-01-2021	Rangaswamy Setty K Vs Kemparaju C H	TSV
39	O.S. 1691/2018 (SUMMONS) IA/1/2018 IA/2/2018	08-01-2021	Manjunath B N Vs Jayarama Gowda B N	MANIVANAN
40	O.S. 1714/2018 (SUMMONS) IA/1/2018	08-01-2021	Venkatesh Reddy R Vs Rama Reddy V	Y N S R
41	O.S. 1725/2018 (SUMMONS) IA/1/2018	08-01-2021	Saraswathi V Vs Umashankar C N alias Uddandappa	B G T
42	O.S. 1872/2018 (SUMMONS) IA/1/2018 IA/2/2018	08-01-2021	Amaravathi Vs The Chief Secretary State of Karnataka	V Anand
43	O.S. 1892/2018 (SUMMONS) IA/1/2018 IA/2/2018	08-01-2021	NARAYANAMMA Vs MUNIKADIRAPPA	SUDARSHAN
44	O.S. 499/2019 (SUMMONS)	08-01-2021	Indrani K Vs Subramani P C	N J Ramesh

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45	O.S. 1023/2019 (SUMMONS) IA/1/2019	08-01-2021	Sulochana Vs Jayaganapathy	V F Kumbar
46	O.S. 1320/2019 (SUMMONS) IA/1/2019	08-01-2021	Munivenkatappa, Rep. by his GPA holder Rajappa Vs Krishnappa	V V G
47	O.S. 1368/2019 (SUMMONS) IA/1/2019	08-01-2021	Ravindra Reddy K P Vs Vijayakumar	Vishwantha P Bhat
48	O.S. 1494/2019 (SUMMONS) IA/1/2019	08-01-2021	Bhagyamma C Vs Gangadhar Reddy C	B S Shivakumar
49	O.S. 1535/2019 (SUMMONS) IA/1/2019	08-01-2021	Sowmya S Vs Nagegowda D	B S Shivakumar
50	O.S. 1858/2019 (SUMMONS) IA/1/2019	08-01-2021	ANASUYAMMA Vs KRISHNAPPA	R KRISHNA MANOHAR
51	O.S. 1/2020 (SUMMONS) IA/1/2020 IA/2/2020	08-01-2021	Sarala N R Vs Norbert Cutinho	Sujayeendra
52	O.S. 9/2020 (SUMMONS)	08-01-2021	NANDINI Vs PILLAMMA	B LAKSHMIKANTHAPPA
53	O.S. 174/2020 (SUMMONS) IA/1/2020 IA/2/2020	08-01-2021	Kanakaraju Vs Rajamma	Krishna S
54	O.S. 184/2020 (SUMMONS) IA/1/2020	08-01-2021	RATHNAMMA Vs GOWRAMMA	L RAVI KUMAR
55	O.S. 247/2020 (SUMMONS) IA/1/2020 IA/2/2020	08-01-2021	Rajamma H J Vs Narayanamma	Ganesha P
56	O.S. 252/2020 (SUMMONS)	08-01-2021	Amrutha C Vs Chandrashekar Reddy N	R G M
57	O.S. 275/2020 (SUMMONS) IA/1/2020 IA/2/2020	08-01-2021	SREENIVASA MURTHY Vs JAYAPPA	ADINARAYAN
58	O.S. 325/2020 (SUMMONS) IA/1/2020 IA/2/2020	08-01-2021	Feroze P Irani Vs Sundar Babu N	D Narayanaswamy and Associates
59	O.S. 350/2020 (SUMMONS) IA/1/2020	08-01-2021	Christopher Stephen Ireland Vs Captain Vivek Scudder	S Arumugham

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60	O.S. 787/2020 (SUMMONS) IA/1/2020 IA/2/2020	08-01-2021	DEVI ASHRESH PRASAD N Vs SRIKANTH DOMMARAJU	RAJESH GOWDA
61	O.S. 1089/2008 (EVIDENCE.) IA/1/2008	08-01-2021	R N NAGABHUSHAN Vs GALAPPA	
62	O.S. 1494/2008 (EVIDENCE.) IA/1/2008	08-01-2021	MARY JOHN Vs K MURALI NAIR	H.V.RAMACHANDRAREDDY
63	O.S. 790/2017 (EVIDENCE.)	08-01-2021	Nanjundaiah H H Vs Anusuya M	

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<u>11:00 A.M - 12:00 P.M</u>				
OBECTION				
1	O.S. 226/2018 (SUMMONS) IA/1/2018		Sunandamma Vs Lakkappa	K C Manjunatha
2	O.S. 293/2018 (SUMMONS) IA/1/2018		Krishna G N Vs Venkatamma	Ganesha P
3	FDP 13/2018 (SUMMONS) IA/1/2018 IA/2/2018		Rangappa K Vs Rangappa K N	A G Nagaraja
4	EX 36/2018 (SUMMONS)		Harish Kumar H R Vs Krishnamurthy C M	Sowmya
5	O.S. 631/2005 (HEARING) IA/1/2005		YELLAMMA Vs V NAGARAJU	SREE RAMA REDDY.M
6	O.S. 1049/2010 (HEARING) IA/1/2010		J.ANANDA REDDY Vs CHINNA REDDY	G.S.DEVARAJ
7	O.S. 18/2011 (HEARING)		MUNIYAPPA AND OTHERS Vs ARUN KUMAR AND ANOTHER	V.VISHWANATH SRI.M.K.
8	O.S. 1399/2011 (HEARING) IA/1/2011		SHIVANNA Vs PATEL SIDDALINGAPPA	MUNIYAPPA
9	O.S. 486/2013 (HEARING) IA/1/2013 IA/2/2013		Devakiammal.C.K Vs Muniraju.B	T.Ravindra
10	O.S. 705/2013 (HEARING) IA/1/2013		Vignesh.S Vs Srinivas.D	N.Sridhar
11	O.S. 1719/2013 (HEARING) IA/1/2013		Muniswamy H P Vs Papamma	H Mare Gowda
12	O.S. 629/2016 (HEARING) IA/1/2016		VISHWANATH M Vs VIJAY JIRNAL	SAMPATH
13	O.S. 1646/2016 (HEARING) IA/1/2016		Kiran Kumar D Vs Shankarappa	Ganapathi

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14	O.S. 1682/2016 (HEARING) IA/1/2016		V.C.R. VENTURES REP. BY ITS PROPRIETOR M. DAYANAND Vs M/S RAJAKAMAL INDUSTRIES REP. BY ITS PROPRIETOR M.T. RAJA REDDY	
12:00 P.M - 1:00 P.M				
15	O.S. 893/2017 (HEARING) IA/1/2017 IA/2/2017		Ramachandra P Vs Thomas Abraham	
16	O.S. 1135/2017 (HEARING) IA/1/2017		V P S Kumari Vs Master Harshith	
17	M.A. 112/2017 (HEARING) IA/1/2017		Munivenkatamma Vs Anjannappa	
18	M.C. 119/2020 (EVIDENCE.) IA/1/2020		PALLAVI Y G Vs NIL	A C SUBRAMANYA
19	O.S. 1171/2017 (ARGUMENTS.) IA/1/2017		Shanthamma Vs Anjinappa V R	H Anjana Murthy
3:00 P.M - 4:00 P.M				
20	O.S. 964/2010 (HEARING) IA/1/2010		NAGARAJ AND OTHERS Vs SHSHEELA	M.ANANTHA
21	O.S. 78/2013 (ISSUES.) IA/1/2013		Prema Vs Puttarevanna	J.C.Kumar
22	O.S. 11/2016 (ISSUES.) IA/1/2016		Sugana Vs Anjinappa	A Devaraja
23	O.S. 1009/2016 (ISSUES.) IA/1/2016		Murali R Vs Ramaiah alias Ramanna	M Ramu
24	O.S. 1000/2020 (ORDERS.) IA/1/2020		BASAVARAJAMMA Vs RATHNAMMA	A G BALLOLLI
Cases listed below are adjourned due to Covid 19				
25	O.S. 1144/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	10-11-2020	MYSORE STONEWARE PIPES ND PROPERTIES LTD. Vs SAROJAMMA AND OTHERS	JUST LAW

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26	O.S. 1161/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	10-11-2020	GOWRAMMA Vs KRISHNAPPA	K.R PUTTARAJU
27	O.S. 835/2013 (EVIDENCE.) IA/1/2013	10-11-2020	Hanumakka Vs Narasamma	R.Krishnappa
28	O.S. 998/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	23-11-2020	Anjinamma alias Ammayamma Vs Kempaiah alias Sinkappa	P.Venkatashiva Reddy
29	O.S. 1755/2013 (EVIDENCE.) IA/1/2013	23-11-2020	Sujathamma Vs Kanthamma	G. Shantha
30	O.S. 523/2018 (SUMMONS) IA/1/2018 IA/2/2018	01-12-2020	Sanjeevappa Vs Chinthimma alias Chikkathimmanna	Srirama
31	O.S. 684/2018 (SUMMONS) IA/1/2018	01-12-2020	Krishna Reddy D N Vs Jayamma	M S Nagaraja
32	O.S. 1275/2011 (A.D.R) IA/1/2011 IA/2/2011	05-12-2020	PREMKUMAR Vs NARAYANAPPA AND OTHERS	N. PRAKASH
33	O.S. 1069/2017 (A.D.R) IA/1/2017 IA/2/2017	05-12-2020	Panduranga S P Vs Mruthyunjaya M	A Sampath
34	O.S. 1424/2017 (A.D.R) IA/1/2017	05-12-2020	Munegowda M C Vs Chowdappa	B M Ramanna
35	O.S. 1427/2017 (A.D.R) IA/1/2017 IA/2/2017	05-12-2020	Narayanamma Vs Annayyappa alias Annappa	Ambarish D M
36	O.S. 1573/2017 (A.D.R) IA/1/2017	08-12-2020	Narayanamma Vs Erappa	
37	O.S. 1732/2017 (A.D.R) IA/1/2017	08-12-2020	Ramaiah G Vs Galli Narasappa G.	
38	O.S. 1765/2017 (A.D.R) IA/1/2017 IA/2/2017	08-12-2020	Bachhegowda H.M Vs Kantharaju	K P C

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 195/2018 (A.D.R) IA/1/2018	09-12-2020	Ramanna Y N Vs Ramanjini P H	J Ravikumar
40	O.S. 230/2018 (A.D.R) IA/1/2018	09-12-2020	Alphones Vs Jayamary	M D Krishnappa
41	O.S. 353/2018 (A.D.R) IA/1/2018	09-12-2020	Purushotham N Reddy Vs Radha T	C R Krishnappa
42	O.S. 817/2018 (A.D.R) IA/1/2018 IA/2/2018	10-12-2020	Govindaraju Vs Munivenkatappa	C N M
43	O.S. 943/2018 (A.D.R)	10-12-2020	Rukmini N Vs Nagaveni	M Sheela
44	M.C. 221/2018 (A.D.R)	10-12-2020	Praveen T Vs NIL	C Prakash
45	O.S. 515/2019 (A.D.R) IA/1/2019 IA/2/2019	11-12-2020	Gowramma Vs Thammanna	Venkataswamy M
46	M.C. 341/2019 (A.D.R)	11-12-2020	Minakshi Vs NIL	Rajendra Babu
47	O.S. 1583/2016 (NOTICE) IA/1/2016 IA/2/2016	04-01-2021	Usman Sab Vs Munivenkatappa	D C T
48	Misc 117/2016 (NOTICE) IA/1/2016 IA/2/2016	04-01-2021	Daniel Raj R Vs Murugeshan	
49	Misc 88/2017 (NOTICE) IA/1/2017	04-01-2021	Obamma Vs Venkataswamy Reddy M, Since dea represented by his LRs. Gowramma	V Krishna Murthy
50	O.S. 1313/2017 (NOTICE) IA/1/2017	04-01-2021	Uday K M Vs Hanumanthegowda A M	
51	Misc 72/2010 (NOTICE) IA/1/2010	05-01-2021	STATE BANK OF INDIA Vs NARAYANA SWAMY AND ANOTHER	P.MUNIRAJU

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	FDP 11/2013 (NOTICE)	05-01-2021	Venkatesh.G.R Vs Rangaswamy	Rajesh
(O.S./0001754/2008)				
53	M.C. 214/2017 (NOTICE) IA/1/2017	20-01-2021	Mangalagowramma alias Mamatha Vs Somanna	Chandra V
54	Misc 126/2017 (NOTICE)	20-01-2021	Jagadeesh K Vs Siddamma	
55	L.A.C. 2/2018 (NOTICE)	20-01-2021	Ankamma Vs The Special Land Acquisition Officer	
56	Misc 101/2018 (NOTICE) IA/1/2018	20-01-2021	Bhagya alias Bhagyalakshmi Vs Javarappa T	Omkaresh
57	Misc 181/2018 (NOTICE) IA/1/2018	22-01-2021	RASHEEDULLA R K Vs GANGAMMA	T V TAJ PEER
58	Misc 62/2019 (NOTICE)	22-01-2021	Venkatesh Babu Vs Lakshmi	C S Prasanna Kumar
59	Misc 79/2019 (NOTICE)	22-01-2021	Altafunissa Vs Hemalatha	Vasanth Kumar B M
60	O.S. 574/2019 (SUMMONS) IA/1/2019 IA/2/2019	25-01-2021	GANGALAKSHMAMMA Vs AKKAYAMMA @ AMMAIAH	R Bylegowda
61	O.S. 1212/2019 (SUMMONS) IA/1/2019	25-01-2021	Ramesh P Vs Patalappa	M A POOVAIAH
62	O.S. 1308/2019 (SUMMONS) IA/1/2019	25-01-2021	SAVITHA M Vs PADMAVATHI	V MANJAPPA
63	O.S. 636/2020 (SUMMONS) IA/1/2020 IA/2/2020	27-01-2021	MUNILAKSHMAMMA Vs MOHAMMED YOUSUFF	N R NAIK
64	O.S. 824/2020 (SUMMONS)	27-01-2021	JAYAMMA Vs RAJAPPA	T C NARAYANASWAMY

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1502/2008 (HEARING) IA/1/2008		M MARANNA Vs L C ASHOK	D.UMASHANKAR MSP
2	O.S. 691/2010 (HEARING) IA/1/2010		NARAYANASWAMY Vs NYATAPPA AND OTHERS	K.SHIVASHANKAR
3	O.S. 1236/2011 (HEARING) IA/1/2011		REKHA.M Vs LINGAPPA.M SINCE DEAD BY LRS	SANKET M YENAGI
4	O.S. 1462/2011 (HEARING) IA/1/2011		MALLIGAMMA Vs BYRAMMA	ANANDA.A.
5	O.S. 209/2012 (HEARING) IA/1/2012 IA/2/2012		GANGAIAH.H Vs SIDDAPPA.G	K.T.GOVINDE GOWDA
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 1772/2015 (ARGUMENTS.) IA/1/2015		Sarojamma Vs Kamma	A C Subramanya
7	O.S. 370/2017 (ARGUMENTS.)		Pillamma alias Gowramma Vs Kaveramma	B S M
8	O.S. 498/2017 (ARGUMENTS.) IA/1/2017		Narayanappa Vs Nagamma	N R Naik and Associates
FURTHER ARGUMENTS				
9	O.S. 1419/2018 (ARGUMENTS.) IA/1/2018		Bellamma Vs Chikka Narasimhaiah	K S Ramu
<u>3:00 P.M - 4:00 P.M</u>				
10	O.S. 479/2012 (HEARING) IA/1/2012 IA/2/2012		MUNILAKSHMAMMA Vs MUNIYAMMA	DIKSHA ASSOCIATES
11	O.S. 1258/2012 (HEARING) IA/1/2012 IA/2/2012 IA/3/2012		Padmaja.K Vs Narayanamma	T.V.Nanje Gowda
12	FDP 32/2016 (HEARING)		Genevieve D Souza, Rep. by GPA A M holder G L Jagadish Vs Alwyn M M Medina	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	M.A. 44/2017 (HEARING) IA/1/2017		Hanumaiah Vs Krishna Murthy B C	L M R G
14	O.S. 778/2018 (HEARING)		Shashikala S Vs Suresh Vallabhji Vora	Prakash K V
4:00 P.M - 5:00 P.M				
15	O.S. 1186/2018 (HEARING) IA/1/2018		Sankaranarayanan J Vs Venkatamma	Lakshminarayana H
16	R.A. 108/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018		HEMANTHA RAJU Vs SHANKUNTALA	H Shanthi
17	O.S. 1702/2019 (HEARING) IA/1/2019		Manjula Vs Nallamma	Keshava Reddy A
18	O.S. 661/2020 (HEARING) IA/1/2020		RATHNAMMA Vs RAJAN K P	LOKESH K N
19	Misc 24/2020 (FIRST HEARING)		Shamanna Vs Shanthakumar C R	M V Anupama
20	O.S. 287/2020 (FIRST HEARING) IA/1/2020		NAGARATHNAMMA Vs MUNIYAPPA	PUJIGAIAH H P
21	M.C. 91/2020 (FIRST HEARING)		Vishwas V Vs NIL	Hanume Gowda
22	O.S. 1431/2014 (A.D.R) IA/1/2014		The State Bank of Mysore Employees Housing Co- operative Society Ltd. Vs The Mysore Stoneware Pipes and Potteries Ltd.	V S N
23	O.S. 736/2014 (ISSUES.) IA/1/2014		Kumar M Vs Lingamma	Gangaiah
24	O.S. 987/2020 (ORDERS.) IA/1/2020		RAVINDRA N K Vs RAMANATHA SETTY S V	N K Muniraju
25	O.S. 1001/2020 (ORDERS.) IA/1/2020		YELLAMMA Vs CHINNAPPA B	D N ARUN KUMAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 782/2020 (OBJECTIONs) IA/1/2020		MOHAN KUMAR B K Vs RAMACHANDRA B	T PRAKASH
Cases listed below are adjourned due to Covid 19				
27	O.S. 1969/2014 (EVIDENCE.)	23-10-2020	TUV Rheinland India Pvt. Ltd. Rep. Ma Paa Puratchikkanal Vs G K Energy Marketers Pvt. Ltd.	Dhananjay Joshi
28	O.S. 1934/2015 (EVIDENCE.) IA/1/2015	23-10-2020	Kumar Vs Lalitha	
29	O.S. 54/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	23-10-2020	Kavya Vs Krishnamurthy V	Gangadhar
30	O.S. 1053/2017 (EVIDENCE.) IA/1/2017 IA/2/2017 IA/3/2017	23-10-2020	Nagarathnamma Vs Rukmini V	M V Hiremath and Basavanna K N
31	O.S. 309/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	23-10-2020	Kalamma Vs Ram D M	C Ravikumar
32	O.S. 1657/2017 (A.D.R) IA/1/2017	19-11-2020	Lakshamma Vs Pillamma	Govindareddy K.M.
33	R.A. 86/2014 (SUMMONS) IA/1/2014	10-12-2020	Nagaraja .L Vs Vasuki	
34	O.S. 2058/2014 (SUMMONS) IA/1/2014	10-12-2020	Bhaskar N Vs Bhaskaran Mudaliar V	K Basavaraju
35	O.S. 1799/2015 (SUMMONS) IA/1/2015 IA/2/2015	10-12-2020	Geetha N Joshi Vs Lokesh T	Dattatraya M Joshi
36	O.S. 1957/2015 (SUMMONS) IA/1/2015 IA/2/2015	10-12-2020	Shylaja S Vs Venkaarama Reddy N	Suresh G V
37	O.S. 968/2016 (SUMMONS) IA/1/2016	10-12-2020	Radhamma Vs Sampath D P	Babu D R
38	R.A. 69/2016 (SUMMONS) IA/1/2016	10-12-2020	Kempanna S H Vs The Head Master Govt. Primary School	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	Misc 36/2017 (SUMMONS) IA/1/2017	10-12-2020	World Common Weal Trust Vs Krishnappa N	N Surendra Kumar
40	O.S. 44/2018 (SUMMONS) IA/1/2018	10-12-2020	Fatima Vs Maqbooljan	N Ashoka
41	O.S. 596/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-12-2020	Puttamma Vs Gowramma	K Varaprasad
42	O.S. 702/2018 (SUMMONS) IA/1/2018	10-12-2020	Kamakshi B Vs Baiyamma	S B S K
43	O.S. 711/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-12-2020	Rudrachari V Vs Krishnachari V	Manu B S
44	O.S. 823/2018 (SUMMONS)	10-12-2020	Lalitha N Vs Nagaraja H	B M Sandya Rani
45	O.S. 892/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-12-2020	Munirathnamma Vs Manjunath V	M G Ravisha
46	O.S. 907/2018 (SUMMONS)	10-12-2020	Manjunatha A N Vs Shrinivasa	B Lakshmikanthappa
47	O.S. 924/2018 (SUMMONS) IA/1/2018	10-12-2020	Dhananjaya S Vs Yashoda	Dayananda Hiremath
48	M.C. 174/2018 (SUMMONS)	10-12-2020	Shwetha P K Vs Sunil Kumar S	Akki Manjunath Gowda
49	O.S. 1083/2018 (SUMMONS) IA/1/2018	10-12-2020	KRISHNAPPA B M Vs RAMAKKA	K.M.MALLESH
50	M.V.C. 65/2018 (SUMMONS)	10-12-2020	RAVI N Vs HARISH	C GIRIBABU
51	O.S. 1110/2018 (SUMMONS) IA/1/2018	10-12-2020	Savitha Vs Ramakka	Babu H N
52	Misc 108/2018 (SUMMONS) IA/1/2018	10-12-2020	Shivakumar Vs Lankappa	RAMAMURTHY and ASSOCIATES
53	O.S. 1199/2018 (SUMMONS) IA/1/2018	10-12-2020	Lulu Rachel George Vs Muniyamma	KS

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	O.S. 1327/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-12-2020	Rajamma Vs Narayanaswamy	VIJAYA KUMAR
55	O.S. 1342/2018 (SUMMONS)	10-12-2020	Vanajakshi N Vs Gopalakrishna L	D K S
56	O.S. 1590/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-12-2020	Galappa Vs Chandrashekar M	PADMANABHA
57	O.S. 1656/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-12-2020	BHARATHI Vs MUNIYAPPA	SHRIDHAR S V
58	M.C. 289/2018 (SUMMONS)	10-12-2020	ARCHANA C Vs MAHESH M	RAVEENDRANATH H C
59	O.S. 1834/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-12-2020	The Bangalore City Chickpet House Co-Operative Society Ltd. Rep. by its secretary Nagesh B R Vs Gangappa K	C T Parameshwarappa
60	Misc 218/2018 (SUMMONS)	10-12-2020	ANANDAMMA Vs GOWRAMMA	Anjana Murthy H
61	O.S. 1920/2018 (SUMMONS) IA/1/2018	10-12-2020	Anjana Murthy L Vs Raghunath S	S K N
62	O.S. 56/2019 (SUMMONS) IA/1/2019	10-12-2020	Nagavalli Vs Kamamma	H N R
63	O.S. 118/2019 (SUMMONS) IA/1/2019	10-12-2020	Lachamma Vs Chinnappa Reddy	V V R
64	O.S. 217/2019 (SUMMONS)	10-12-2020	Jayaram H Vs Shamanna N G	D Nagegowda
65	O.S. 98/2018 (NOTICE) IA/1/2018	10-12-2020	Gangamma Vs Muniyappa	Ravi H K
66	FDP 38/2018 (NOTICE)	10-12-2020	SUNANDA Vs VENKATESHA	NATARAJA H. V.
67	R.A. 115/2019 (NOTICE) IA/1/2019	10-12-2020	Venkata Lakshamma, Since deceased by LRs. 1(a) Parvathamma Vs Narayanappa	Krishnamurthy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
68	M.C. 26/2020 (NOTICE)	10-12-2020	Aleena Mathew Vs Edwin Joseph	Harikrishna B R
69	Misc 38/2020 (NOTICE)	10-12-2020	Vasanthkumar Vs Narasimiah, Since Deceased by His LRs. 1(a) Lakshamma	N R
70	M.C. 96/2020 (NOTICE)	10-12-2020	Jagadeesh K R Vs Sowmya	SHIVARAJA.M
71	O.S. 456/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-12-2020	Channamma Vs Ramakrishnappa	Chandrashekar K
72	O.S. 530/2019 (SUMMONS)	11-12-2020	Venkateshappa Vs Muniyamma	B V Manjunatha
73	M.A. 16/2019 (SUMMONS) IA/1/2019	11-12-2020	Narayanaswamy Vs Abbaiah	H M A
74	O.S. 939/2019 (SUMMONS)	11-12-2020	Govindappa Vs Satish R	T R Gopala Krishna Rao
75	O.S. 1004/2019 (SUMMONS) IA/1/2019	11-12-2020	Shyamsundar R Vs Puttachar	M G Ravisha
76	O.S. 1293/2019 (SUMMONS)	11-12-2020	Beeramma Vs Chikkamalappa alias Chikka Maalaiah	Vaijayanthimala B
77	O.S. 1428/2019 (SUMMONS) IA/1/2019	11-12-2020	KAMALAMMA Vs JAMUNA	K VIJAY KUMAR
78	O.S. 1489/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-12-2020	UMADEVI Vs GURU PRASAD	D HEMANTH
79	O.S. 1537/2019 (SUMMONS) IA/1/2019	11-12-2020	Rathnamma Vs Rajanna alias Raju	B V Rama Moorthy
80	O.S. 1652/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-12-2020	Chandan M Vs Munegowda	J V Chandra Shekar
81	O.S. 1683/2019 (SUMMONS) IA/1/2019	11-12-2020	Murthy Vs Murthy N	Timmappa M N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
82	O.S. 1814/2019 (SUMMONS) IA/1/2019	11-12-2020	BHAGYA LAKSHMI Vs SARASWATHAMMA	ARUN KUMAR S
83	O.S. 6/2020 (SUMMONS) IA/1/2020 IA/2/2020	11-12-2020	BASAVARAJU Vs PUTTAMMA	HARSHA R
84	O.S. 237/2020 (SUMMONS)	11-12-2020	Savithramma M Vs Lokesh K	D J B
85	O.S. 432/2020 (SUMMONS) IA/1/2020	11-12-2020	B K Reddy Vs Sujaylakshmi B	K Chandramohan
86	O.S. 442/2020 (SUMMONS) IA/1/2020	11-12-2020	Venkatahanumaiah Vs Nagarathna	C.S.SATYANARAYANA
87	O.S. 464/2020 (SUMMONS) IA/1/2020	11-12-2020	RAMESH G V Vs LIKITH K S	G M N
NOTICES				
88	O.S. 811/2020 (SUMMONS) IA/1/2020	11-12-2020	MANJULA Vs MUNIRAJU H M	C.VENKATESH
OBJECTION ON IA				
89	O.S. 1960/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	11-12-2020	JAYALAKSHMI Vs INDRANI ALIAS JAYALALITHA	RAJESH

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
08.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 1068/2008	1. O.S. 1393/2009
2. O.S. 1372/2009	2. O.S. 706/2010
3. O.S. 235/2010	3. O.S. 199/2011
4. O.S. 369/2010	4. O.S. 1551/2012
5. O.S. 1526/2012	5. O.S.733/2013
6. O.S. 689/2013	6. O.S. 24/2013
7. O.S. 374/2014	7. O.S. 1763/2013
8. O.S. 1485/2018	8. O.S. 502/2019
9. O.S. 918/2020	9. O.S.908/2019
10. MA 41/2020	10. O.S. 2135/2014

IV ASCJ 07.10.2020
Bengaluru Rural District, Bengaluru.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 08-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 752/1995	Hearing
02	O.S. 1681/2004	Hearing
03	O.S. 3041/2005	Hearing
04	O.S. 1151/2006	Hearing
05	O.S. 1291/2006	Hearing
06	FDP 30/2006	Hearing
07	O.S. 1768/2006	Hearing
08	O.S. 2003/2006	Hearing
09	O.S. 2106/2006	Hearing
10	O.S. 2370/2006	Hearing
11	O.S. 654/2006	Arguments
12	O.S. 1147/2006	Arguments
13	O.S. 1261/2006	Arguments
14	O.S. 990/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 2130/2006	Hearing
02	O.S. 2635/2006	Hearing
03	O.S. 2038/2006	Arguments
04	O.S. 937/2007	Hearing
05	FDP 32/2009	Hearing
06	O.S. 121/2009	Arguments
07	O.S. 154/2012	Hearing
08	FDP 22/2015	Hearing
08	O.S. 1341/2016	Hearing
10	O.S. 1372/2016	Arguments
11	O.S. 299/2017	Hearing
12	Ex. 132/2007	Orders
13	O.S. 976/2020	Orders
14	O.S. 997/2020	Orders

Handwritten signature and date: 07/10/2020

VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.